

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
RAJYA SABHA
UNSTARRED QUESTION NO- 632
ANSWERED ON 07/02/2023

CONCESSIONS ON VESSEL RELATED CHARGES IN COCHIN PORT

632. SHRI ELAMARAM KAREEM:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) whether Government is aware that Cochin Port is allowing huge concessions on Vessel Related Charges (VRC) to Ships calling at International Container Transshipment Terminal (ICTT);
(b) if so, the details of amount involved therein, from 2012-13 to 2021-22; and
(c) whether any direction has been issued by the Ministry to Cochin Port, for granting concessions on VRC in ICTT and if so, the details thereof?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

- (a) Cochin Port is allowing concessions to Vessel Related Charges (VRC) to ships calling at International Container Transshipment Terminal (ICTT).
(b) Details of concession granted from 2012-13 to 2021-22 is furnished below:-

Year	INR in Cr.
2012-13	26.42
2013-14	33.48
2014-15	29.25
2015-16	53.31
2016-17	81.32
2017-18	71.13
2018-19	72.24
2019-20	72.81
2020-21	83.70
2021-22	53.57

- (c) No specific direction issued by the Ministry of Ports, Shipping and Waterways for granting concession on Vessel Related Charges (VRC) in International Container Transshipment Terminal (ICTT), however, the rates prescribed in the Scale of Rates are ceiling levels by Tariff Authority for Major Ports (TAMP), accordingly, Cochin Port Authority granting concession on Vessel Related Charges (VRC) in International Container Transshipment Terminal (ICTT).
